

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 594-595 of 2020

IN THE MATTER OF:

G. Vinod

...Appellant

Versus

Venkataraman Jayagopal & Anr.

...Respondents

Present:

**For Appellant: Mr. Satish Pandey and Ms. Mausami Mishra,
Advocates.**

**For Respondents: Mr. Murali Ananthasivan, Ms. Jyothi Anmolu and Mr.
Goutham Shivshankar, Advocates for R-1.**

**Mr. Ashok Khitri and Mr. Abhijit Atur, Advocates for
R-2.**

ORDER
(Through Virtual Mode)

19.01.2021: Written submissions have not been filed. Learned counsel for the parties are granted extension of time by two weeks to file written submissions.

Post the appeal 'for hearing' on **8th February, 2021** before Court No. III.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc